

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

38.C.P. (IB)/135(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SHRI KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.03.2023**.

NAME OF THE PARTIES: PRISM JOHNSON LIMITED

V/s.

B E BILLIMORIA AND COMPANY LIMITED

SECTION : 9. of IBC 2016

ORDER

Mr. Sanjay Kumar Ruia, PCA appearing for the Petitioner is present through virtual hearing. The professional appearing for the Petitioner sought oral permission of this Bench to withdraw the Company Petition as the matter has been settled between the parties.

Permission is granted and accordingly, C.P. (IB)/135(MB)2022 is **disposed of** as withdrawn.

In view of the disposal of the above Company Petition, all the pending IA's and MA's, if any, also stand disposed of.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)